

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:2838  
ANSWERED ON:18.08.2011  
AUGMENTATION OF WATER SOURCES IN HILLY STATES  
Joshi Shri Mahesh;Maharaj Shri Satpal

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) whether the Government has chalked out any comprehensive scheme for promotion and protection of water bodies alongwith the conservation and augmentation of drying up water sources particularly in the hilly States in the country;
- (b) if so, the details thereof; and
- (c) the time by which the targets of the scheme are likely to be achieved?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES & MINORITY AFFAIRS ( SHRI VINCENT H. PALA )

(a) to (c) The Government of India approved two schemes on Repair, Renovation and Restoration (RRR) of water bodies  
(i) one with external assistance with an outlay of Rs. 1500 crore and  
(ii) the other with domestic support with an outlay of Rs. 1250 crore for implementation during XI Five Year Plan Period. Under the scheme with domestic support, projects benefiting special category states, (North Eastern States including Sikkim, Himachal Pradesh, Uttarakhand, Jammu & Kashmir and undivided Koraput, Bolangir and Kalahandi(KBK) districts of Orissa) and drought prone/naxal affected/tribal areas of other states are eligible for 90% of the project cost as central assistance. Other projects are eligible for 25% of the project cost as central assistance. Under the scheme with external assistance, the Government of India provides central assistance to the extent of 25% of the project cost whereas 75% state share is to be borrowed from the World Bank by the concerned states.

Central Ground Water Board under Ministry of Water Resources is implementing demonstrative projects on rain water harvesting and artificial recharge during XI Plan through State agencies/other Government Departments, with priority attention to over-exploited & critical assessment units, urban areas showing steep decline in ground water levels, drought prone and water scarcity areas, coastal areas, sub-mountainous/hilly areas and areas affected by problem of ground water quality deterioration. State Technical Advisory Committees have been constituted in the states to approve artificial recharge and rainwater harvesting projects. As on 31st July, 2011, a sum of Rs 55.28 crore has been released to the implementing agencies in the States of Andhra Pradesh, Arunachal Pradesh, Bihar, Chandigarh, Delhi, Gujarat, Himachal Pradesh, Jammu & Kashmir, Jharkhand, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Nagaland, Orissa, Punjab, Rajasthan, Tamil Nadu, Uttar Pradesh and West Bengal.

Further, the Ministry of Environment & Forest is also implementing the scheme of National Lake Conservation Plan (NLCP) and the scheme of National Wetland Conservation Programme for prevention of pollution and conservation of perennial lakes, wetlands. These schemes do not have any provision for special funding for the hilly areas.